

11.12.2023
Srimanta
Sl. No. 08
Ct. No. 655

***IA No.:CAN/1/2014 (Old No.:CAN/6894/2014),
CAN/2/2014 (Old No.:CAN/7182/2014)***
in
CO/2661/2013

Mayarani Majumder & Anr.
-Vs.-
Umarani Sarkar & Anr.

Petitioners are not represented.

None appears on behalf of the opposite parties.

It appears that the matter is pending since the year 2013. There is reasonable ground to believe that the petitioners have lost their interest to proceed with the present case. Accordingly, the revisional application being CO/2661/2013 is dismissed for default.

Consequently, connected applications are also dismissed.

Interim order, if any, stands vacated.

There will be no order as to costs.

(Prasenjit Biswas, J.)